



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

www.rbi.org.in

गवर्नर
GOVERNOR

LETTER OF TRANSMITTAL

DEPR.BRD. 1665/13.01.01/2019-20

December 24, 2019
3 Pausha 1941 (Saka)

**The Finance Secretary
Government of India
Ministry of Finance
New Delhi – 110 001**

Dear Sir,

In pursuance of the provisions of Section 36(2) of the Banking Regulation Act, 1949, I have pleasure in transmitting herewith two copies of the 'Report on Trend and Progress of Banking in India' for the year ended June 30, 2019.

Sincerely,

Shaktikanta Das